

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.586 OF 2006

Wednesday, this the 11th day of July, 2007

CORAM :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER**

Wilson Mathew
LR Postman (under orders of termination)
Alappuzha Sub Division,
Alappuzha Bazar Division
Residing at : Kollieri House
Melekavu
Thodupuzha District : **Applicant**

(By Advocate Mr. M.R.Hariraj)

Versus

1. Union of India represented by the Secretary
to Government of India,
Ministry of Communications
New Delhi
2. Chief Postmaster General
Kerala Circle, Thiruvananthapuram
3. Superintendent of Post Offices
Alappuzha
4. The District Collector
Idukki **Respondents**

(By Advocate Mrs. K.Girija, ACGSC (R1-3))

The application having been heard on 11.07.2007, the
Tribunal on the same day delivered the following :

ORDER

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The additional reply statement filed by the respondents
is taken on record.

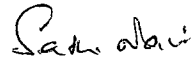
2. In the light of the submissions made by the respondents in Para 3 therein that the applicant can be reinstated and accommodated as Gramin Dak Sevak Mail Deliverer, Kochara, since the incumbent therein has tendered resignation; the counsel for applicant submits that the O.A can be closed and that he will take up the remaining reliefs with the respondents in due course.

3. Recording this submission, the O.A. is closed. No costs.

Dated, the 11th July, 2007.



K.B.S.RAJAN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

VS